

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 4303/2017  
M.A No. 4464/2017**

New Delhi, this the 06<sup>th</sup> day of December, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

- 1) Abhinav Kumar Verma, Aged 22 years,  
S/o. Sh. Ashok Kumar Verma,  
R/o. 976/829, Old Katra,  
Behind Punjab National Bank,  
Allahabad – 211 002, U.P.
- 2) Dheeraj Agrawal, Aged 23 years,  
S/o. Sh. K. S. Agrawal,  
R/o. 373, Sector-2, Chiranjiv Nagar,  
Ghaziabad – 201 002, U.P.
- 3) Mukul Raj Singh, Aged 23 years,  
S/o. Sh. Janak Singh,  
R/o. H. No. 27, Lane No. 2,  
Adarsh Vihar, Deeli Road,  
Opp. Sainik Colony, Jammu,  
J & K – 180 011.
- 4) Mohit, Aged 24 years,  
S/o. Sh. Brijendra Lal,  
R/o. B-193, Ground Floor,  
Brij Vihar, Chandra Nagar,  
PO Ghaziabad 201 011.
- 5) Vishal Malhari Bendkule, Aged 23 years,  
S/o. Sh. Malhari Ramchandra Bendkule,  
R/o. 4, Anapurna Row Houses,  
Balram Nagar, Dhatrak Phata,  
Panchavati, Nashik – 422 003,  
Maharashtra. ....Applicants

(By Advocate : Mr. Sanjeev Bhatnagar with Mr. Nitin Kumar Gupta)

Versus

1. Union of India through  
Secretary, Ministry of Labour & Empowerment,  
Shram Shakti Bhawan, New Delhi.

2. Central Provident Fund Commissioner,  
Employees Provident Organisation,  
Head Office, 14 Bhikaji Cama Place,  
New Delhi.
3. Regional Provident Fund Commissioner  
(Exam), EPFO, Head Office,  
New Delhi. ...Respondents

ORDER (ORAL)

**Mrs. Jasmine Ahmed, Member (J)**

**M.A No. 4464/2017 :**

The instant M.A for joining together is allowed.

**O.A No. 4303/2017**

2. Learned counsel for the applicants states that an advertisement was issued by UPSC on 20.06.2015 for the recruitment to the post of 170 posts of Assistant Provident Fund Commissioners in Employees' Provident Fund Organisation, Ministry of Labour and Employment. It is the contention of counsel for the applicants that being fully eligible as per advertisement, the applicants herein applied for the said post. It is also contended by the learned counsel for the applicants that all the applicants herein were not only qualified in the examination but also secured first position in the merit list as per their own categories. Learned counsel for the applicants also contends that the applicants were also called for personal interview by the respondent no.1 in 2016. The respondents on 09.06.2016 declared the result of reserved candidates for the advertised 170 posts and in that merit list names of the applicants herein reflected as being reserved candidates. The

respondent no. 1 has declared the result of reserved/qualified candidates on 09.06.2016 for 170 posts and after that they again declared result on 06.07.2016 for the reserved panel wherein the names of the applicants herein were reflected. It is contended by counsel for the applicants that by way of RTI they have come to know that appointment in respect of 11 candidates have been cancelled. Accordingly, the applicants have made a representation to the respondents for accommodating them in those 11 vacancies. It is also contended by counsel for the applicants that in the event of non-joining, the validity of the reserve list is 18 months, which is going to expire on 08.12.2017. In this regard, he presses that if a protection is not being given by this Court then, said reserve list will automatically expire and they will suffer irreparable loss and injury to their career.

3. Taking into consideration the contention made by the learned counsel for the applicant at bar and also going through the documents on record, we feel that in the interest of justice, the representation preferred by the applicant shall be decided by the respondents.

4. Accordingly, we direct the respondents to decide the representation of the applicants dated 24.11.2017 within 15 days from the date of receipt of a certified copy of this order and till that time the reserve list dated 06.07.2016 will not be invalidated.

5. Accordingly, we dispose of the O.A but not commented anything on the merits of the case.

(Uday Kumar Varma)  
Member (A)

(Jasmine Ahmed)  
Member (J)

/Mbt/